

F.No. A.12034/SSC/04/2016-Ad.III(B)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

Gr. Floor, HudcoVishala Building
Bhikaji Cama Place, R.K. Puram
New Delhi-110066
Dated 22/06/2018

To,

The Chief Commissioners of Central GST,
Bangalore/ Bhopal/ Bhubaneshwar/ Chandigarh/ Chennai/
Thiruvananthapuram/ Delhi/ Goa/ Hyderabad/ Kolkata/ Mumbai/ Pune/
Ranchi/ Shillong/ Vadodara (List attached)

The Chief Commissioners of Customs,
Chennai/ Thiruvananthapuram/ Mumbai/ Goa/ Kolkata (List attached)

The Directors General,
Data Management/ Publicity & Public Relation/ CRCL (List attached)

Subject: Allocation of Inspectors (Central GST, Preventive Officer & Examiner) and Tax Assistants recommended for appointment by SSC on the basis of result of Combined Graduate Level Examination, 2016-reg.

Sir/ Madam,

I am directed to say that on the basis of result of Combined Graduate Level Examination, 2016, Staff Selection Commission (SSC) had recommended 856 Inspectors (Central GST), 121 Inspectors (Preventive Officer), 37 Inspectors (Examiner) and 622 Tax Assistants for appointment in CBIC, as per the vacancies reported by the Department to the SSC for allocation to various cadres/zones.

2. The allocation of candidates to various cadres has been made on "**Merit-cum-preference**" basis (i.e. candidates with higher merit/rank had better chances of getting cadres of their preference) subject to availability of vacancies of relevant category in the various cadres. While making allocation, all instructions of DOP&T have been followed. Each selected candidate was given an opportunity to indicate his/her options /preferences. Some candidates have not indicated any option/preference. In such cases, allocation has been made alphabetically (Code of Cadre Controlling Authority) where vacancies exist after allocation of the candidates who have given their options.



3. The List of candidates selected for the post of Inspector (Central GST), Inspector (PO), Inspector (Examiner) and Tax Assistant allocated to your cadre/zone is enclosed at **Annexure I, II, III & IV** respectively. All the concerned Cadre Controlling Authorities are requested to collect the dossiers of the selected candidates at the earliest and in any case, within a fortnight.

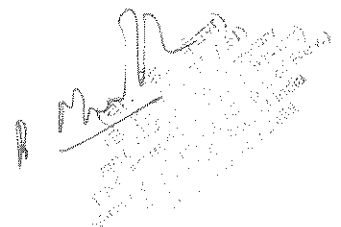
4. It may kindly be ensured that before the offers of appointment are issued, all necessary formalities/ requirements as per the laid down procedure are completed, including medical examination, verification of character and antecedents, verification of original certificates regarding date of birth, educational qualifications, caste certificate, disability certificates and any other relevant documents, etc. In case of candidates belonging to the Scheduled Castes/ Scheduled Tribes/ Other Backward Classes, the original caste certificates issued by the Competent Authority should necessarily be checked before the offer of appointment is issued. It is reiterated that the appointing authority must fully satisfy itself regarding the eligibility of a candidate to hold the post before issuing the letter containing the offer of appointment. If any discrepancy is found on any ground, the case may be referred to the Staff Selection Commission under intimation to the Board.

5. The Dossiers of the candidate who do not qualify in the medical examination or do not fulfil other requirements may be returned to the **Staff Selection Commission** with a Certificate to that effect, under intimation to the Board.

6. The offer of appointment should be sent only by **Registered Post**. If the letters are returned by the postal authorities undelivered, the letters, along with the envelopes containing remarks by the postal authorities should be retained for record purposes. In such cases, a copy of the offer of appointment should be sent to the correspondence/ permanent address of the candidates, if it is different from that of the initial mailing address. In case a candidate declines to accept the offer of appointment or fails to report for duty, or there is no response from him/her, even after issuance of a reminder through registered post, the offer of appointment should formally be cancelled and the candidate informed accordingly. The dossiers of candidates who decline to accept the offer and, in those cases, where the second letter is also returned undelivered, should be returned to the **Staff Selection Commission** under intimation to the Board, after placing therein a copy each of the letter containing the offer of appointment, subsequent reminder and the memorandum of the cancellation of offer of appointment.

7. **It may please be noted that any request for re- allocation of zone shall not be entertained by the Board.**

8. ***“The appointment of these candidates shall be subject to the final outcome of the Writ Petition to be filed by the Commission before the Hon’ble High Court of Delhi against the Order dated 23/10/2017 passed by the Ld. CAT, Principal Bench, New Delhi in OA No. 2964/2017 filed by Shri Rohit Kumar and Ors/ any other litigation (OAs/WPs/SLPs), as the case may be.”***




The block contains a handwritten signature in blue ink, which appears to be 'M. K. Singh'. Below the signature is a circular official stamp of the Staff Selection Commission. The text within the stamp is partially legible and includes 'STAFF SELECTION COMMISSION' and 'DELHI'.


(). The receipt of this communication and its enclosures may kindly be acknowledged.

Yours faithfully,

Encl: as above.


B.K. Manthan
(B.K Manthan)
Under Secretary to the Govt. of India
Tel. 26162675

Copy to: Directorate General of Systems, Customs & Central Excise, CBIC, 4th and 5th Floor, Samrat Hotel, Chanakyapuri, New Delhi with the request to place this letter, along with enclosed Lists of Candidates on the CBIC's website.


B.K. Manthan
(B.K Manthan)
Under Secretary to the Govt. of India

LIST OF CADRE CONTROLLING AUTHORITIES

CENTRAL GST

1. **BENGALURU ZONE**
PRINCIPAL CHIEF COMMISSIONER OF CENTRAL GST
(BENGALURU ZONE)
C.R. BUILDING, QUEEN'S ROAD
BANGALORE-560001.
2. **BHOPAL ZONE**
CHIEF COMMISSIONER OF CENTRAL GST
(BHOPAL ZONE)
48, ADMINISTRATIVE, ARERA HILLS, HOSHANGABAD ROAD
BHOPAL(M.P.) – 462011
3. **BHUBANESHWAR ZONE**
CHIEF COMMISSIONER OF CENTRAL GST
(BHUBANESHWAR ZONE)
C.R.BUILDING, RAJASWA VIHAR
BHUBANESWAR- 751007
4. **CHANDIGARH ZONE**
CHIEF COMMISSIONER OF CENTRAL GST
(CHANDIGARH ZONE)
C.R.BUILDING, PLOT NO. 19-A, SECTOR-17-C
CHANDIGARH – 160017.
5. **CHENNAI ZONE**
PRINCIPAL CHIEF COMMISSIONER OF CENTRAL GST
(CHENNAI ZONE)
NO.26/1, MAHATMA GANDHI ROAD, NUNGAMBAKKAM
CHENNAI – 600034
6. **THIRUVANANTHAPURAM ZONE**
CHIEF COMMISSIONER OF CENTRAL GST
(COCHIN ZONE)
C.R.BUILDING, I.S. PRESS ROAD, ERNAKULAM
COCHIN – 682018
7. **DELHI ZONE**
CHIEF COMMISSIONER OF CENTRAL GST
(DELHI ZONE)
C.R.BUILDING, I.P.ESTATE
NEW DELHI – 110109
8. **GOA ZONE**
COMMISSIONER OF CENTRAL GST, (GOA)
GST BHAWAN, EDC COMPLEX, PLOT NO. 6, PATTO
PANAJI GOA- 403001
9. **HYDERABAD ZONE**
CHIEF COMMISSIONER OF CENTRAL GST
(HYDERABAD ZONE)
GST BHAWAN, L.B. STADIUM ROAD, BASHEER BAGH
HYDERABAD – 500004

10. **KOLKATA ZONE**
PRINCIPAL CHIEF COMMISSIONER OF CENTRAL GST
(KOLKATA ZONE)
2ND FLOOR, GST BHAWAN, 180, SHANTI PALLY
RAJDHANGA MAIN ROAD (R.B. CONNECTOR)
KOLKATA- 700 107
11. **MUMBAI ZONE**
CHIEF COMMISSIONER OF CENTRAL GST
(MUMBAI ZONE)
115, GST BUILDING, M K ROAD, OPPOSITE CHURCHGATE STATION
MUMBAI – 400 020
12. **PUNE ZONE**
CHIEF COMMISSIONER OF CENTRAL GST
(PUNE ZONE)
GST BHAWAN, 41/A, ICE HOUSE, SASSOON ROAD
PUNE – 411 001
13. **RANCHI ZONE**
CHIEF COMMISSIONER OF CENTRAL GST
(RANCHI ZONE)
1 ST FLOOR, C.R. BUILDING (ANNEXE), BIRCHAND PATEL PATH
PATNA – 800001
14. **SHILLONG ZONE**
CHIEF COMMISSIONER OF CENTRAL GST
(SHILLONG ZONE)
NORTH EAST REGION, 3 RD FLOOR, CRESCENS BUILDING, M.G.ROAD
SHILLONG- 793001
15. **VADODARA ZONE**
CHIEF COMMISSIONER OF CENTRAL GST
(VADODARA ZONE)
CENTRAL EXISE ANNEXE BUILDING, IIND FLOOR, RACE COURSE CIRCLE
VADODARA – 390007

CUSTOMS

1. **CHENNAI CUSTOMS**
CHIEF COMMISSIONER OF CUSTOMS
(CHENNAI ZONE)
CUSTOM HOUSE, 60, RAJAJI SALAI
CHENNAI – 600 001
2. **THIRUVANANTHAPURAM ZONE**
CHIEF COMMISSIONER OF CENTRAL GST, (COCHIN ZONE)
C.R. BUILDING, I.S. PRESS ROAD, ERNAKULAM
COCHIN – 682018
3. **MUMBAI CUSTOMS**
CHIEF COMMISSIONER OF CUSTOMS
(MUMBAI –I ZONE)
NEW CUSTOM HOUSE, BALLARD ESTATE
MUMBAI – 400 001

4. **GOA CUSTOMS**
COMMISSIONER OF CUSTOMS
CUSTOMS HOUSE, MARMAGOA HARBOUR, VASCO-DA-GAMA
GOA- 403803
5. **KOLKATA CUSTOMS**
CHIEF COMMISSIONER OF CUSTOMS
(KOLKATA ZONE)
15/1, STRAND ROAD, CUSTOM HOUSE
KOLKATA – 700 001

DIRECTORATES

1. **DATA MANAGEMENT**
DIRECTORATE GENERAL OF SYSTEMS & DATA MANAGEMENT
4TH & 5TH FLOOR, SAMRAT HOTEL, CHANAKYAPURI
NEW DELHI- 110 021
2. **DPPR**
DIRECTORATE GENERAL OF TAXPAYER SERVICES
CUSTOMS & CENTRAL EXCISE
C.R BUILDING, I.P ESTATE
NEW DELHI- 110 109
3. **CRCL**
CENTRAL REVENUE CONTROL LABORATORIES
IARI, HILL SIDE ROAD, PUSA CAMPUS
NEW DELHI- 110 012